

Government about certain comments made by the Prime Minister a few days back on U.S. Food and Economic Aid policies suggesting that pressure was being exerted by Washington to set up a capitalistic system in India;

(b) whether it is a fact that this reaction of the U.S. Government is causing difficulties and delays in the flow of food supplies and assistance to India; and

(c) whether any consultation took place between India and the U.S. Government on these matters and if so, the outcome of these consultations?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) Presumably the hon. Member is referring to Press reports of Prime Minister's speech at Ambikapur, Surguja Distt, Madhya Pradesh on June 10, 1967. Government are not aware of any adverse reactions of the United States Government to that speech.

(b) Government are equally unaware of the alleged effect of that speech on the flow of food supplies and assistance to India.

(c) In view of the close and friendly relations existing between the United States and India, the two Governments are constantly exchanging views on a great variety of matters.

#### **People of Indian Origin in Ceylon**

**\*894. Shri Nitiraj Singh Chaudhary:** Will the Minister of External Affairs be pleased to state

(a) whether his attention has been drawn to a statement of Senator R. Jasadson in Ceylon's Upper House to the effect that 2,00,000 people of Indian origin would leave Ceylon within first two years and 5,25,000 within five years;

(b) if so, whether this is in accordance with the agreement between India and Ceylon; and

(c) if not, the action proposed to be taken in the matter?

**The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh):** (a) Yes, Sir.

(b) Under the Indo-Ceylon Agreement of 1964 the Government of India will accept repatriation to India of 5,25,000 stateless persons of Indian origin within a period of 15 years according to a programme as evenly phased as possible

(c) As the Senator's statement is based on his own assessment of the likely rate of repatriation, the question of any action by the Government of India does not arise.

#### **Military Camping Ground at Sikandrabad**

**\*895. Shri Ram Charan:** Will the Minister of Defence be pleased to state

(a) whether it is a fact that a piece of land in a military camping ground at Sikandrabad, District Bulandshahr, U.P. was given on lease at the rate of Rs. 500 per annum to one, Shri Abdul Saleem, Honorary Magistrate;

(b) whether it is also a fact that the lease expired on the 30th June, 1965 and the lease was renewed in favour of the same person at the same rate of lease;

(c) whether it is also a fact that the market value of leasing the land is more than Rs. 20,000 per annum;

(d) if so, the reasons for giving this land on lease without inviting open tenders;

(e) whether Government have received any representation in this connection from certain individuals including a Member of Parliament and, if so, the action taken thereon; and

(f) whether the next lease would be duly publicised in papers and tenders invited and if not, the reasons therefor?